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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.08.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 29.07.2025, 30.07.2025 & 01.08.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 123 of 2025	Peoples International and Services Pvt. Ltd. Vs.	29.07.2025	11.08.2025
	(With Defects) Part Heard	Alliance Industries Ltd. & Ors.		
		With		
2.	Comp. App. (AT) No. 124 of 2025	PGH International Pvt. Ltd. Vs. Ashok Kumar Khosla & Ors.	29.07.2025	11.08.2025
	(With Defects) Part Heard			
3.	Comp. App. (AT)	With Peoples General Hospital Pvt. Ltd.	29.07.2025	11.08.2025
	No. 125 of 2025	Vs. Alliance Industries Ltd.	2310712020	11100.2020
	(With Defects) Part Heard			
		With		
4.	Comp. App. (AT) No. 132 of 2025	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors.	29.07.2025	11.08.2025
	(With Defects) Part Heard	With		

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5.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	29.07.2025	11.08.2025
	No. 133 of 2025	Vs.		
		Alliance Industries Ltd. & Ors.		
	(With Defects)			
	Part Heard			
	Part Heard			
		With		
6.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	29.07.2025	11.08.2025
	No. 134 of 2025	Vs.		
		Alliance Industries Ltd. & Ors.		
	(With Defects)			
	Part Heard			
	1 art Heart			
		D 1 : M ":1"	20.07.2025	14.00.2027
7.	Comp. App. (AT)	Pankaj Majithia,	29.07.2025	14.08.2025
	(Ins) No. 958 of	RP of Shree Ram Urban Infrastructure		
	2025	Ltd.		
		Vs.		
	Part Heard	Vikas Kasliwal & Ors.		
8.	Comp. App. (AT)	Sri Gopal Choudhary	29.07.2025	14.08.2025
	(Ins) No. 982 of	Resolution Professional of Shree Ram		
	2021 & I.A. No.	Urban Infrastructures Ltd.		
	3781-3782 of	Vs.		
	2022 & 1727,	India Bulls Housing Finance Ltd.		
		india Buns Housing Pinance Ltd.		
	1840 of 2023,			
	1831 of 2025			
	Part Heard			
		With		
9.	Comp. App. (AT)	Sri Gopal Choudhary	29.07.2025	14.08.2025
	(Ins) No. 983 of	Resolution Professional of Shree Ram		
	2021 & I.A. No.	Urban Infrastructures Ltd.		
	1873 of 2025	Vs.		
		India Bulls Housing Finance Ltd. & Ors.		
	Part Heard			
		With		
10.	Comp. App. (AT)	Sri Gopal Choudhary	29.07.2025	14.08.2025
10.	(Ins) No. 984 of	Resolution Professional of Shree Ram		1100.2020
	2021 & I.A. No.	Urban Infrastructure Ltd.		
	1725 of 2023 &	Vs.		
	1876 of 2025	India Bulls Housing Finance Ltd. & Anr.		
	Part Heard			
		With		
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11.	Comp. App. (AT)	IIRF India Realty XII Ltd. & Anr.	29.07.2025	14.08.2025
	(Ins) No. 1061 of	Vs.		
	2021 & I.A. No.			
		Srigopal Choudhary		
	1425 of 2022 &	RP of Shree Ram Urban Infrastructure		
	885 of 2023	Ltd. & Ors.		
	Part Heard			
	rart Hearu			
		With		
12.	Comp. App. (AT)	IIRF India Realty XII Ltd. & Anr.	29.07.2025	14.08.2025
12.	(Ins) No. 1063 of	Vs.	2310712020	110002020
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	2021 & I.A. No.	Srigopal Choudhary		
	1426, 2947 of	RP of Shree Ram Urban Infrastructure		
	2022 & 1394,	Ld. & Ors.		
	3747 of 2025			
	3717 01 2023			
	D 477 1			
	Part Heard			
		With		
13.	Comp. App. (AT)	Vikas Kasliwal	29.07.2025	14.08.2025
	(Ins) No. 66 of	Vs.	_> \\	110002020
	, ,			
	2022	Indianbulls Housing Finance Ltd. And		
		Ors.		
	Part Heard			
		With		
14.	Contempt Case	IIRF India Realty XII Ltd. & Anr.	29.07.2025	14.08.2025
	(AT) No. 17 of	Vs.		
	2022 in Comp.	SRI Gopal Choudhary		
	App. (AT) (Ins)			
	No. 1063 of 2021			
		With		
15.	Contempt Case	IIRF India Realty XII Ltd. & Anr.	29.07.2025	14.08.2025
13.	_	<u> </u>	47.01.2023	17.00.2023
	(AT) No. 21 of	Vs.		
	2022 in Comp.	SRI Gopal Choudhary		
	App. (AT) (Ins)			
	No. 1061 of 2021			
		With		
17	Contament Casa		20.07.2025	14.00.2025
16.	Contempt Case	IIRF India Realty XII Ltd. & Anr.	29.07.2025	14.08.2025
	(AT) No. 15 of	Vs.		
	2023 in Comp.	Indiabulls Housing Finance Ltd. & Anr.		
	App. (AT) (Ins)			
	No. 1063 of 2021			
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17.	Comp. App. (AT)	Ashok Gupta	30.07.2025	21.08.2025
	(Ins) No. 1243 of	Suspended Director of Ajnara India Ltd.		
	2022 & I.A. No.	Vs.		
	3978, 4502, 4893	Manish Kumar Gupta & Anr.		
	of 2022 & 1330,	(Authorized Representative for Class of		
	1895, 2562, 3386,	Creditors)		
	3729, 4557, 4758,			
	5219, 6111 of			
	2023, 1115, 1414,			
	2648, 2649, 3525,			
	4058, 4261, 4279,			
	4314, 4819, 5162,			
	5247, 5330, 5333,			
	6720, 6721 of			
	2024 & 913, 914,			
	1245, 1246, 1247,			
	1721, 1839, 2403,			
	2407, 2867, 3141,			
	3171, 3335, 3770,			
	3787, 3788, 3789,			
	3795, 3796, 3902			
	of 2025			
	Part Heard			
18.	Comp. App. (AT)	Dr. Sunil Gupta	30.07.2025	18.08.2025
	(Ins) No. 1401 &	Vs.		
	1402 of 2024 &	Vineeta Maheshwari & Ors.		
	I.A. No. 5090,			
	5091, 5092, 5093			
	of 2024			
	Part Heard			
19.	Comp. App. (AT)	CA Shyam Malpani	30.07.2025	19.08.2025
	No. 34 of 2024 &	Vs.		
	I.A. No. 831, 834	National Financial Reporting Authority		
	of 2024			
	Part Heard			
20.	Comp. App. (AT)	Shailen Shah	01.08.2025	12.08.2025
	(Ins) No. 1191 of	Resolution Professional of Wind World		
	2022 & I.A. No.	(India) Ltd.		
	5140 of 2023 &	Vs.		
	999, 3252 of 2024	Suraksha Asset Reconstructions Ltd. &		
	Part Heard	Ors.		
		With		
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21.	Comp. App. (AT)	Committee of Creditors of	01.08.2025	12.08.2025
	(Ins) No. 1197 of	Wind World (India) Ltd.		
	2022 & I.A. No.	Through IDBI Bank Ltd.		
	3621, 3622, 3623	Vs.		
	of 2022 & 2986,	Shailen Shah		
	3258, 3432, 8930	Resolution Professional of Wind World		
	of 2024	(India) Ltd. & Ors.		
	Part Heard			
		With		
22.	Comp. App. (AT)	Jogihali Wind Energy Pvt. Ltd.	01.08.2025	12.08.2025
	(Ins) No. 1249 of	Vs.		
	2022 & I.A. No.	Yogesh Mehra & Ors.		
	3821 of 2022 &			
	3256, 3435 of			
	2024			
	Part Heard			
		With		
23.	Comp. App. (AT)	Suraksha Asset Reconstruction Ltd. &	01.08.2025	12.08.2025
	(Ins) No. 1362 of	Ors.		
	2022 & I.A. No.	Vs.		
	4236 of 2022 &	Shailen Shah		
	3254, 3436 of	Resolution Professional of Wind World		
	2024	India Limited & Anr.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar